

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL


Counter 6th,
Copy sent,
for further
order

Order dated 29.08.06

Heard Mr. N.R. Routray, Ld. Counsel for the Applicant and Mr. S.K. Ojha, Ld. Standing Counsel for the Respondents.

By filing a Memo dated 28.08.06, Ld. Counsel for the Applicant seeks to withdraw this case to file a fresh Original Application which is hereby allowed.

Accordingly this O.A. is disposed of as withdrawn.


Member (Admn.)

Both sides
are present. On the
prayer of Applicant's
Counsel adjd. to
24/08/2006 for
Rejoinder



Dy. Registrar
13.07.06

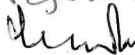
for Rejoinder

22/06

Copy

Order dt 24/08/06

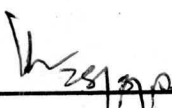
Both Sides are
present. On the
prayer of applicant's
Counsel adjd. to
25/09/06 for rejoinder



Dy. Registrar
24.08.06

Memo filed for
withdrawal of this
case

For order.



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